

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Contempt Petition No. 14(ND)2017  
in CP No. 4(ND) 14

**CORAM:**

**PRESENT: SH. R. VARADHARAJAN**  
**HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2018**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. Vs. M/s  
Karmyogi Homes Pvt. Ltd & ors**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present:</b>	Ms. Shashi Pratap Singh, Advocate for the Petitioner. Ms. Divya Bhalla and Mr. Anuj Shah, Advocates for the Respondent			
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**ORDER**

Reply has been filed by the Respondent with the Registry just yesterday. A copy of the same is however received by the Ld. Counsel for the Applicant.

Re-notify this case on 19<sup>th</sup> February, 2018 along with the connected matter CP 120(ND)/2009 for final arguments.

-S-df

**(R. Varadharajan)**  
**Member (J)**

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**(Ina Malhotra)**  
**Member (J)**